

ANNEXURE A

**Name of the Corporate Debtor: Njoy Blues LLP; Date of Commencement of CIRP: 29th November 2022; List of Creditors as on: 14th December 2022
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Amount in Rupees

S. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
6	Operational creditors (Employees)	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	No claims have been received from this category of creditor by IRP till 14 December 2022
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,97,11,430.54/-	1	1,29,87,138.10/-	0	0	67,24,292.43	Details of claims is attached as Annexure I
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Not Applicable
	Total	1	1,97,11,430.54/-	1	1,29,87,138.10/-	0	0	67,24,292.43	

Notes:

1. The claims received has been verified as on Insolvency Commencement Date of Njoy Blues LLP ("Corporate Debtor") i.e. 29th November 2022 (Date of receipt of order by IRP: November 30, 2022)
2. All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.
3. As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

**Interim Resolution Professional
In the matter of Njoy Blues LLP**

Arun Poddar

IBBI Registration Number - IBBI/IPA-001/IP-P02237/2020-2021/13387

Address registered with IBBI:

1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More,
Kolkata, West Bengal, 700026

E-mail Id as per IBBI registration - ca.arunpoddar@gmail.com

Authorisation for Assignment (AFA) valid upto - March 15, 2023

Process specific address for correspondence:

Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A,
Vashi, Navi Mumbai - 400 703

Process specific e-mail ID for correspondence – cirp.njoy@ancoraa.com

[Registered Address of Corporate Debtor: 1st Floor, 22/6/1A Rustomjee Street, Kolkata, West Bengal-700019 (Erstwhile addresss: 57/F, Purna Das Road, Kolkata, West Bengal-700029)]

Date: December 19, 2022

Place: Kolkata

ANNEXURE - I

**Name of the Corporate Debtor: Njoy Blues LLP; Date of Commencement of CIRP: 29th November 2022; List of Creditors as on: 14th December 2022
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Amount in INR

SI. No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Security Interest
1	Express Dairy Company Limited	1,97,11,430.54/-	1,29,87,138.10/-	0.00	0.00	67,24,292.43	Not Applicable
	Total	1,97,11,430.54/-	1,29,87,138.10/-	0.00	0.00	67,24,292.43	

Interim Resolution Professional

In the matter of Njoy Blues LLP

Arun Poddar

IBBI Registration Number - IBBI/IPA-001/IP-P02237/2020-2021/13387